

LIR No. 4028-16

Asha Devi Vs. Pee Dee Kapoor Stock

25.07.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

Notice for appearance for a briefing session sent to Sh. R.S. Kaushik, AR for the workman has been served through WhatsApp.

Notice for appearance for a briefing session sent to Sh. Arvind Bhardwaj, AR for the management has also been served through WhatsApp.

However, no reply / consent has been received on behalf of both the parties.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, **let notice be issued again for 04.08.2020.**

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
25.07.2020